

234/2
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 30511-30601
/Circulation/GenL/West/THC/2025

Dated, Delhi the 06/11/25
24/20

Sub:- Complete Abstain of work by Lawyers on, 06-11-2025.

Forwarded copy of letter dated 06.11.2025 bearing diary No. 11463 dated 06.11.2025 in one page received, on the subject cited above, from Delhi Bar Association, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the L.d. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the L.d. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

E-mail : dba.tishhazari@gmail.com
Website : delhibarassociation.in

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NITIN AHLAWAT
9810185881

ATUL KUMAR SHARMA
9868243224

By Hand/Most Urgent

06.11.2025

The Hon'ble District and Sessions Judge (HQ)
Tis Hazari Courts,
Delhi - 110054

Respected Sir,

In view of the call given by Coordination Committee of all District Court Bar Associations of Delhi, it has been unanimously resolved that the lawyers abstain from their work today i.e. 06.11.2025.

You are requested to inform the Hon'ble Judges that no adverse order may kindly be passed today i.e. 06.11.2025 due to abstain of lawyers from work. It is requested in the interest of justice.

Thanking you,

Vikas Goyal
Hony. Secretary

Copy to:

- ✓ 1. Hon'ble District and Sessions Judge, (West)
Tis Hazari Courts,
Delhi - 110054
2. Hon'ble Senior Civil Judge,
Tis Hazari Courts,
Delhi - 110054
3. The Hon'ble Chief Metropolitan Magistrate, (Central), Delhi
Tis Hazari Courts,
Delhi - 110054
4. The Hon'ble Chief Metropolitan Magistrate, (West), Delhi
Tis Hazari Courts,
Delhi - 110054
5. The Hon'ble Additional Chief Metropolitan Magistrate, Delhi
Tis Hazari Courts,
Delhi - 110054
6. The Hon'ble Administrative Civil Judge, Delhi
Tis Hazari Courts,
Delhi - 110054.

Note: Please circulate the letter all the Hon'ble Judges.

OIC (General)
A 11/11/25